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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



Co. Appeal No. 1/59(1)/NCLT/AHM/2016

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018**

Name of the Company: Rakesh Agarwal
V/s.
Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act: Section 59(1) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ISHAN P. SHAH	Advocate	Petitioner	
2.	RAVIV & ANAND AWASTHA	Advocate	"	
3.	SHYAM D. MOTWANI	ADVOCATE	RESP. NO. 1 to 4	

ORDER


Learned Advocate Mr. Ishan Shah present for Appellant. Learned Advocate Mr. Shyam Motwani i/b Learned Advocate Mr. Pushpadatta Vyas present for Respondents No. 1 to 4.

Both sides counsels requested time.

List the matter on 13.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 8th day of February, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL